POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
BLUECHIP STOCKSPIN LIMITED

Registered Office: 206, Second Floor, The Grand Mall, Opp. SBI Zonal Office, Ambawadi, Ahmedabad - 380 015

The details subsequent to the completion of the offer made vide Public Announcement published on August 26, 2009 ("Public Announcement" or "PA") & Corrigendum Public Announcement published on October 16, 2009 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Jignesh Hiralal Shah ("Acquirer") to acquire upto 10,10,100 equity shares representing 20% of the Equity share capital of Bluechip Stockspin Limited (the "Target Company") at a price of Rs. 2.75 (Rupees Two and paise Seventy Five Only) per fully paid up equity share and Re. 1 (Rupee One Only) per partly paid up equity share, payable in cash, is as under:

1.	Name of the Target Company	Bluechip Stockspin Limited
2.	Name and Address of the Acquirer	Mr.Jignesh Hiralal Shah residing at 25, Aaryavrat-II, Opp.Auda Garden, Prahaladnagar, Ahmedabad -380 051
3.	Name of Manager to the Offer	Chartered Capital And Investment Ltd
4.	Name of Registrar to the Offer	None
5.	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	 October 21, 2009, Wednesday (As per revised schedule) November 09, 2009, Monday (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Price payable to shareholders in the open offer (for fully paid up share)	Rs.2.75 per fully paid up equity share and Re.1 per partly paid up equity share		Rs.2.75 per fully paid up equity share and Re.1 per partly paid up equity share	
(2)	Shareholding of acquirer before Share Purchasing Agreement /PA	Nil (0.00)		Nil (0.00)	
(3)	Shares acquired through Share Purchase Agreement	7,95,000 (15.74%)		7,95,000 (15.74%)	
(4)	Shares acquired in the open offer	10,10,100 (20.00%)		46,400 (0.92%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 27,77,775		Rs. 1,27,600	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirer including PACs (2+3+4+6)	18,05,100 (35.74%)		8,41,400 (16.66%)	
(8)	Pre and Post offer shareholding of public [no. of shares and %]	Pre offer	Post offer*	Pre offer	Post offer*
		33,00,500 (65.35%)	32,45,400 (64.26%)	33,00,500 (65.35%)	42,09,100 (83.34%)

* The balance shares held by the existing promoter group (other than Sellers) after the completion of the Open Offer have been added in the public category.

7. Status of Escrow Account : Released.
8. Payment of Interest : Not Applicable
9. Status of Investor complaints : There is no investor complaint relating to the open offer.
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirer accepts full responsibility for the information contained in this Public Announcement and is solely responsible for the obligations of the acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued on behalf of the acquirer by

Manager to the Offer

Chartered Capital And Investment Limited
711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad - 380006
Tel: +91-79-2657 7571/2657 5337, Fax: +91-79-2657 5731
Email: info@charteredcapital.net, Website: www.charteredcapital.net
Contact person: Mr. Manoj Kumar Ramrakhyani

Date: November 19, 2009 **Place: Ahmedabad**